

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-51/2011/1519/A

From :- Shri Kaushik Kumar Sharma,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri M. Narayan,
District & Sessions Judge,
Sivasagar.

Dated Guwahati the 9th March, 2021.

Sub: **Casual leave along with head quarter leave permission**

Ref:- Your letter No. DJSV/STDR/F-57/2021/1575, dtd. 08.03.2021.

Sir,

With reference to the above, I am directed to inform you that your prayer for casual leave on 15.03.2021 along with station leave permission, with your official vehicle, at your own cost, from the evening of 10.03.2021 till the morning of 16.03.2021, has been granted. Further, the Additional District & Sessions Judge, Sivasagar, in her absence, the Civil Judge & Assistant Sessions Judge, Sivasagar and in her absence, the Chief Judicial Magistrate, Sivasagar shall remain in charge of your Court and office in your absence.

Yours faithfully,

sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-51/2011/1520/A, dated 9.3.2020
Copy to:

1. The Project Manager, Gauhati High Court


JT.REGISTRAR (VIGILANCE)

Ratan